

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO-899

ANSWERED ON- 26/07/2024

PERMANENT SEAT AT UN

899. DR. ALOK KUMAR SUMAN

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government has launched any initiative to get the permanent status in United Nations;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the details of the efforts made so far in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a) Government of India has been according highest priority to obtain a permanent membership for India in an expanded United Nations Security Council (UNSC).

(b) & (c)

- **Towards this end, Government has undertaken various initiatives aimed at building international support for India's case. The matter has been consistently taken up during bilateral and multilateral meetings, and in discussions with other countries at all levels, including at the highest levels. This was also actively pursued during India's non-permanent membership of the UNSC during 2021-22.**
- **India remains engaged with like minded countries, including the G4 and L.69, on this. We are actively participating in the Intergovernmental Negotiations (IGN) to further UNSC reforms.**
- **The process of reforming the UNSC would require amendments in the United Nations Charter. As per Article 108 of the UN Charter:**

"Amendments to the present Charter shall come into force for all Members of the United Nations when they have been adopted by a vote of two thirds of the members of the General Assembly and ratified in accordance with their respective

constitutional processes by two thirds of the Members of the United Nations, including all the permanent members of the Security Council”.

- **Whenever the UNSC reforms are implemented, they would require ratification by Parliaments of two thirds of UN’s membership (as and where applicable).**
- **A large number of countries have supported India’s initiatives for reform of the UNSC as well as endorsed our candidature for permanent membership in a reformed UNSC.**
